

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

IA(CA)No. 29/2023
And
CP No. 18/Chd/Hry/2023

IN THE MATTER OF:

Rajesh Sharma, Director Land Game ...
Pvt. Ltd

Petitioner

Versus

Shri Uday Partap & Ors ...

Respondents

Under Section: 241, 242 CA 2013
R 11 NCLT

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 23.08.2024.

Sd/-

Court Officer

Mamta

19.07.2024